

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2471

ANSWERED ON:24.11.2010

HAJ QUOTA

Meghwal Shri Arjun Ram ;Verma Shri Sajjan Singh

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Government proposes to increase the special quota of the Members of Parliament under which the Haj yatra is performed;
- (b) if so, the details thereof;
- (c) whether any complaint of discrimination has been received in the selection of Haj Yatris;
- (d) if so the details thereof;
- (e) whether the Haj yatris were provided with complete medical care facility and they had been sent for the pilgrimage after undergoing through medical check up; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) & (b): Recommendations for allocation of seats for Haj from the Government quota are received from Hon'ble Ministers, Members of Parliament and other dignitaries. Efforts are made to allot seats based on the recommendations received and the availability of seats. There is no separate special quota for Hon'ble Members of Parliament.

(c): No.

(d): Does not arise.

(e) & (f): In compliance with the Saudi Government's mandatory regulations, all pilgrims are vaccinated and inoculated for meningitis and polio before proceeding for Haj. Doctors, Nurses and paramedical staff are sent from India on short term deputation to CGI, Jeddah to render medical assistance to the pilgrims. Medicines worth 1.73 crores are supplied to the Indian Medical Mission, Makkah for use of the Indian pilgrims.